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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER :

CP/48//2017

NAME OF THE PETITIONER(S)

: REJI KURIAN & ANOTHER

NAME OF THE RESPONDENT(S)

: TRAVANCORE COPPER FUNGICIDE PVT LTD

UNDER SECTION :

241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RUPA . J . Tharayil

Counsel for
petitioners 1 + 2



Jagan Abraham M. George

Counsel for all Respondents 5 & 6



ORDER

Counsel for petitioner present. Counsel for R5 & R6 present and stated that he is also representing R1 to R4. Both the counsels stated that the matter has been settled and filed a memo of settlement specifying the schedule of payment, signed by both the parties. The memo is taken on record and forms a part of this order. In view of the settlement, the petition is disposed of.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc